

**Joint Inspection report of
Revenue Divisional Officer, Scientist C/DD, SEE, TSPCB, Executive
Engineer, North Tank Division, Hyderabad and EE Lake Protection
Committee.**

Officers Present:-

- 1) Smt.K.Chandrakala, RDO, Rajendranagar Division, Hyderabad.
- 2) Sri G.Hanmanth Reddy, SEE, TSPCB, Hyderabad.
- 3) Sri A.Narayana, EE, NTD, Hyderabad.
- 4) Sri J.Krishna Rao, EE, Lake Protection Committee.

Date of Inspection: 06.05.2021.

Sub:- I & CAD Department – Hon'ble NGT, Chennai – Original application No.3 of 2021 – Tribunal on its own motion – Sou Motu based on the news item in "The Hindu" News paper Edition Dated:06.12.2020 under the caption "Lake Encroachment in full swing at Mazid Banda" – Joint Inspection Report called for – Submitted – Reg.

Ref:- 1. Hon'ble NGT Chennai, Sou Motu based on the news item in "The Hindu" News paper Edition Dated:06.12.2020.

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It is to submit through the ref. 1st cited, a joint inspection was conducted based on the news item in "The Hindu" News paper Edition Dated:06.12.2020 under the caption "Lake Encroachment in full swing at Mazid Banda".

BRIEF FACTS OF THE CASE

It is to submit that originally a list of 501 lakes were existing in old HUDA and MCH areas and out of these 501 around 176 lakes existed in

present GHMC area. The lake Mazid Banda is not among 501 lakes. It is further submitted that identification of the lakes within GHMC area is taken up with the help of this 501 list and other relevant records and finally a list 185 lakes were prepared which were existing GHMC limits. Mazid Banda Lake was not among that finalized list also. The HMDA identified 455 lakes inside ORR with the help of NGRI and uploaded in HMDA website. The Mazid Banda Lake is one of the lake among the list with Sl.No.377, ID No.3752. As per draft guidelines for fixation of FTL, the Mazid Banda tank FTL survey was conducted and FTL map was prepared. The HMDA uploaded the draft notification of Mazid Banda Lake with Lake Id No.3752 in HMDA Website.

The land owner Sri M.Yadaiah & Others, Hyderabad has objected to the draft notification and requested to de notify the Sy.Nos.123, 124, 125, 128, 143 and 145 of Kondapur(V), Serilingampally(M), R.R.District which fell in FTL of Mazid Banda Cheruvu. Based on petitioner objections, a letter was addressed to the Deputy Collector & Tahsildar, Serilingampally (M) and requested to verify past revenue records including Khasara Pahanies for the year 1954-55 in respect of Sy.Nos.123, 124, 125, 128, 143 and 145 of Kondapur Village, Serilingampally Mandal, to ascertain whether any tank was recorded as shikam land or patta shikam land for taking further necessary action in the matter. The Tahsildar inturn has reported that the matter had been enquired by the MRI and records have been verified. As per the Khasra, the land Sy.Nos.123(Ac.0-07gts), 124(Ac.0-23gts), 125(Ac.1-30gts), 128(Ac.1-

13gts), 143(Ac.0-15gts) & 145(Ac.0-07gts) were classified as 'Patta' and recorded in the name of Buyya Lachmaiah & Buyya Pochaiah. As per Pahani for the year 2005-06 the land in Sy.Nos.123(Ac.0-07gts), 124(Ac.0-23gts), 125(Ac.1-30gts), 128(Ac.1-13gts), 143(Ac.0-15gts) & 145(Ac.0-07gts) were classified as 'Patta' and recorded in the names of Maraboina Durgaiah S/o Mallaiah, Maraboina Yaddaiah S/o Durgaiah, Maraboina Krishna S/o Durgaiah & Maraboina Raju S/o Duragaiah as pattedars. As per draft notification uploaded in HMDA website, with ID No.3752, the part of of Sy.No.128 belonging to petitioner is covered in FTL of Mazid Banda lake. The location of tank has been verified with Survey of India Topo sheet and it is noticed that a stream is passing through the subject location.

Further the Mazid Banda lake is located in Maseed banda, Kondapur village, Serilingampally Mandal, Ranga Reddy District observed that as per revenue records i.e., Khasra Pahani the land in Sy.Nos.123 (0-07), 124 (0-23), 125 (1-30), 128 (1-13), 143 (0-15) and 145 (0-19) are classified as patta lands and as per Pahani for the year 1985-86, the land in Sy.Nos.123 (0-07), 124 (0-23), 125 (1-30), 128 (1-13), 143 (0-15) and 145 (0-19) are classified as patta and recorded in the name of Buyya Balaraj S/o Lachmaiah, Buyya Pochaiah S/o Balaiah as pattedar. Further as seen from the Pahani for the year 2004-05, the land in Sy.Nos.123 (0-07), 124 (0-23), 125/A (1-10), 128 (1-13), 143 (0-15) & 145/A (0-12) are classified as patta and recorded in the names of Maraboina Durgaiah S/o Mallaiah, Maraboina Yadiah S/o Durgaiah,

Maraboiana Krishna S/o Durgaiyah, maraboina Raju S/o Durgaiyah as pattadars, the land in Sy.No.125 extent Ac.0-20 gts., is classified as patta and recorded in the name of Buyya Balraj S/o Lakshmaiah, Pochaiah S/o Balaiah, the land in Sy.No.144 extent Ac.0-27 gts., is classified as patta and recorded in the name of B Balraj & others and Sy.No.145 extent Ac.0-07 gts., is classified as patta and recorded in the name of Singavarapu Leelavathi W/o Suresh & others as pattadars.

During the joint inspection the surplus course from Kudi Kunta i.e., upstream tank to this location has been obstructed, encroached and diverted along the boundary of subjected lands due to construction of a group of apartments along its natural course on downstream. Presently the water that got stagnated is due to open sewer drains discharging into the stream. However on the ground there is exist a Nala boundary but are no tank appurtenant components like bund, sluice and weir at that location. Further observed that a huge quantity of gravel is stagnated adjacent to the surplus course passing from Kudi Kunta to Gopi Cheruvu which causes the blockage of free flow of surplus course.

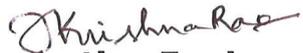
As per village map and Revenue records there is no kunta in the subject lands, but it is notified by HMDA vide Lake ID No.3752. The joint inspection report of Deputy Collector & Tahsildar, Serilingampally Mandal and Executive Engineer, North Tanks Division, Hyderabad, Dt.12.01.2021.

A Writ Petition was filed by the land owner Sri M.Raju Yadav, questioning the FTL draft notification uploaded in HMDA bearing No.1404/HMDA/EE L&P/2013-14, Dt.23.02.2014 which is pending in Hon'ble High Court.


**Revenue Divisional officer
Rajendranagar**


**SEE, TSPCB,
Hyderabad**


**Executive Engineer,
North Tank Division, 6/5/2024
Hyderabad.**


**Executive Engineer,
Lake Protection Committee,
Hyderabad.**



Inspection dt. 06.05.2021